

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SINGLE MEMBER****COURT NO. : ROOM NO. : 504****DATED : 05/01/2018**

DAY : Friday

Time : Hrs

CORAM:

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	ST/ROA/93115/2017	CAPGEMINI INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
	ST/86150/2016			
2	ST/ROA/93116/2017	CAPGEMINI INDIA PVT LTD -Vs- COMMR SERVICE TAX- II MUMBAI	IP/DR	
	ST/86151/2016			
<u>STAY MATTERS</u>				
3	ST/STAY/92979/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- SEQUOIA CAPITAL INDIA ADVISORS P LTD	DR/IP	
	ST/87554/2017			
4	ST/STAY/93045/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- ALLIANCE BERNSTEIN INVESTMENT RESERCH MANAGMENT	DR/IP	
	ST/87669/2017			
5	ST/STAY/93104/2017	C.C.G.ST., MUMBAI CENTRAL -Vs- PINFBRIDGE INVESTMENTS	DR/IP	

		ASSETS MANAGEMENT CO		
	ST/87749/2017			
<u>REGULAR MATTERS</u>				
6	ST/87341/2016	HOTEL SATISH EXECUTIVE -Vs- CCE PUNE I	IP/DR	
7	ST/85280/2017	PALLAVAPURAM TAMBARAM MSW P LTD -Vs- COMMR SERVICE TAX- VII MUMBAI	IP/DR	
8	ST/85539/2017	AKSH MEDIALAB AND SOFTWARE INDIA P LTD -Vs- COMMR SERVICE TAX -I PUNE	CEN-EX SERVICES /DR	
9	ST/87266/2017	Sumeet C Tholle & Pratima Tholle -Vs- C.C.E. & S.T., Nagpur	IP/DR	
10	ST/87323/2017	DEEPAK FERTILISERS & PETROCHEMICALS CORP -Vs- COMMR.SERVICE TAX- II, MUMBAI	Lakshmi Kumaran & Sridharan /DR	
11	ST/87352/2017	COMMISSIONER, CGST, PUNE-I -Vs- LEAR AUTOMTIVE INDIA P. LTD.	DR/IP	
12	ST/87370/2017	COMMISSIONER, CGST, PUNE-I -Vs- GLOBAL STEP SERVICES P. LTD.	DR/IP	
13	ST/87372/2017	COMMISSIONER, CGST, PUNE-I -Vs- LEAR AUTOMOTIVE INDIA P. LTD.	DR/IP	
* Note: Cases of the year 2009 and prior to that year shall not be adjourned.				

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**